





**DETAILS OF PETTY OFFENCE CASES UNDER THE SAVER PETTY OFFENCE  
FINE DEPOSIT SCHEME (POWER BY ACT) ACCOUNT STATE BANK OF  
INDIA**

28/3/17

In the Court of A.C.J.M.I

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number _____ (To be filed in by the District Judgeship before uploading this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan form are available on this website)

*NIL*

J. J. Chief Judicial Magistrate-I,  
Tiruchilly



